

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4299
ANSWERED ON:19.12.2012
ILLEGAL SLUMS
Gangaram Shri Awale Jaywant

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government is aware that illegal slum clusters are situated behind the Government flats in various locations in Delhi including Paharganj and Aram Bagh; and

(b) if so, the details thereof and the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSI)

(a) & (b):Yes, Madam, the Delhi Urban Shelter Improvement Board (DUSIB) has informed that several slum clusters are situated behind Government flats in various locations in Delhi including Rajiv Camp in Aram Bagh. As per the survey conducted 51 jhuggis are located in Rajiv Camp in Aram Bagh, out of which 23 have applied for relocation. The process of relocation has already been started. The Eligibility Determination Committee (EDC) determines the eligibility of those dwellers who had applied for relocation.